



भारत के लोकपाल

Lokpal of India

6, Vasant Kunj Institutional Area,
Phase-II, New Delhi – 110 070

Dated: 23/07/2025

VACANCY CIRCULAR

Subject: Filling up of various posts in Lokpal of India on deputation basis-reg.

Applications are invited for filling up of various posts in Lokpal of India purely on deputation basis, from the eligible candidates.

2. The details of the pay level, eligibility criteria etc. are at **Annexure-I**.
3. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Establishment/Organization/Department shall ordinarily not exceed three years. It can be waived on case to case basis as per the decision of the competent authority in Lokpal; and can be extended further subject to NOC from parent establishment/department/organisation and decision by the Competent authority in Lokpal.
4. The Pay & Allowances, HRA, Transport Allowance, Joining time, Travelling Allowances & Transfer T.A., Children Education Allowance, LTC, Dearness Allowance, Medical Facilities, leave and the other terms & conditions of the officers selected for appointment on deputation basis will be governed by the extant guidelines/rules as admissible in the parent organisation or the Central Government, as the case may be, till the time the Lokpal Officers and Staff (Conditions of Service) Regulations, 2024 are notified. After notification thereof, the officer on deputation will be governed by the provisions of the Lokpal Officers and Staff (Conditions of Service) Regulations, 2024 from the date of appointment on deputation, without any financial disadvantage to the appointed official including on the underlying norms enunciated in DoP&T's OM No. 6/08/2009-Estt (Pay.II) dated 17.06.2010 and relevant amendments thereafter.
5. **The officer of Pay Level-12 and above shall be provided facility of pick and drop from residence to office and vice versa and staff members of Pay Level below 12 can avail facility of pick and drop between office to nearest metro station/bus stand.**
6. **The applicant shall be eligible for deputation allowance as per DoPT's O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010.**

7. The applicant can avail of allotment of General Pool Residential Accommodation (GPRA) as per Directorate of Estate O.M. No.11013/D/7/2019-Pol.I dated 26.08.2019.

8. While forwarding the application in the prescribed format (**Annexure-II**), the following documents may also be sent along with the application:

- (a) NOC from the Parent establishment / department / organisation for appointment on this post in the Office of Lokpal.
- (b) CR Dossier / Attested copies of the ACRs / APAR of the applicant for the last five years.
- (c) Vigilance Clearance, Integrity certificate and details of penalties imposed, if any, during the last 10 years on the Officer. This should be duly signed by the authorized Officer.

9. The candidates, who wish to apply for more than one post, should apply separately for each category of post.

10. The last date for receiving applications shall be **30.09.2025**. Applications received after the closing date or without the prescribed documents or otherwise found incomplete or not in the prescribed proforma are liable to be rejected and no correspondence shall be entertained in this regard.

11. The candidates who apply for the post will not be allowed to withdraw their candidature subsequently.

Digitally signed by BINOD KUMAR
Date: 2025.07.23 16:19:42 +05'30'

(बिनोद कुमार/Binod Kumar)
अवर सचिव/Under Secretary
भारत के लोकपाल/Lokpal of India
Tel No. 011-26121336

Copy to:

- 1. OSD to Hon'ble Chairperson, Lokpal of India.
- 2. NIC for uploading on the website of Lokpal of India.

Annexure-I

S. No	Name of the Post, Pay Level, Number of vacancies, Age	Essential Qualification	Eligibility
1.	Registrar (Judicial/Administration) Pay Level-15 Total No. of Post – 02 Maximum Age on closing date-58	A degree in Law of a University recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate; and	(a) Officer holding analogous post of Registrar in Courts ¹ ; Or (b) Judicial Officers of Higher Judicial Service with three years' service in grade/pay level 14. Or (c) Officers of the Central Government / State Government / UT / PSUs / Autonomous bodies holding analogous posts in parent cadre/ Department or with three years' service in grade/pay level 14.
2.	Registrar (Information Technology) Pay Level-15 Total No. of Post – 01 Maximum Age on closing date-58	Master's Degree in Computer Applications or Computer Science or Information Technology or Software Engineering from a recognized University; Or Bachelor of Engineering or Bachelor of Technology in Computer Engineering or Computer Science or Computer Technology or Computer Science and Engineering or Software Engineering or Information Technology or Electronics Engineering or	(a) Officer holding analogous post of Registrar (IT) in Courts and Statutory Tribunals; Or (b) Judicial Officers of Higher Judicial Service or Statutory Tribunals possessing work experience in the field of Information Technology (IT), with three years' service in grade/pay level 14. Or (c) Officers of the Central Government / State Government / UT / PSUs / Autonomous bodies

¹ "Courts" means Supreme Court/High Court/Other Courts (Higher Judicial Services)

		Electronics and Communication Engineering from a recognized University having minimum 5 years working experience in IT field; and Desirable: A degree in Law of a University recognised by the Bar Council of India or by any State Bar Council for enrolment as an Advocate, will be preferred.	holding analogous posts in parent cadre / Department or with three years' service in grade/pay level 14, possessing work experience in the field of Information Technology (IT).
3.	Legal Advisor Pay Level-14 No. of Post – 01 Maximum Age on closing date-45	A degree in Law of a University recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.	Judicial Officers from the cadre of Higher Judicial Service, Statutory Tribunals or Officers of the Central Government / State Government / UT / PSUs possessing work experience of legal matters and (i) Holding analogous post on regular basis; or (ii) With three years regular service in the post in level 13 in the pay matrix.
4.	Assistant Registrar (Judicial) Pay Level-12 No. of Post – 01 Maximum Age on closing date-56	A degree in Law of a University in India recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.	Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs : (i) Holding analogous post ; or (ii) With Five years' service in the post in level 11 in the pay matrix; AND Possessing three years' work experience in legal matters.

5.	Assistant Registrar (Information Technology) Pay Level-12 No. of Post – 01 Maximum Age on closing date-56	Master's or Bachelor's degree in Computer Applications or Computer Science or Information Technology or Software Engineering from a recognized University; Or Bachelor of Engineering or Bachelor of Technology in Computer Engineering or Computer Science or Computer Technology or Computer Science and Engineering or Software Engineering or Information Technology or Electronics Engineering or Electronics and Communication Engineering from a recognized University having minimum 5 years working experience in IT field.	(a) Officer holding analogous post of Assistant Registrar (IT) in Courts and Statutory Tribunals; Or (b) Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs with Five years' service in the post in level 11 in the pay matrix; AND Possessing three years' experience in the parent organisation as below: (i) Experience of working in Linux/ Unix / Windows Administration with expertise in Web Server, DHCP, DNS Configuration. Or; (ii) Experience of working in client-server and web-based technologies, LAN/WAN Network Administration (CCNA, CCNP Certification preferred). Or; (iii) Experience in Development in C++, Java, Python, PHP, My SQL, database administration, Postgres SQL, Oracle, System Analysis, and Design. Knowledge of all the stage PLC for Software Development and opensource technology.
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6.	Assistant Registrar ▪ Coord, Media RTI, PG Transl. & Policy -01 ▪ Estt, Vig, Trg. -01 Pay Level-12 Total No. of Post – 02 Maximum Age on closing date-56	Degree from a recognized University or equivalent.	Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs: (i) Holding analogous post; or (ii) With Five years' service in the post in level 11 in the pay matrix; AND Possessing three years' experience in relevant fields.
7.	Assistant Registrar (IFD, Budget, Cash, Audit) Pay Level-12 No. of Post – 01 Maximum Age on closing date-56	Degree from a recognized University or equivalent.	Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs: (i) Holding analogous post; or (ii) With Five years' service in the post in level 11 in the pay matrix; AND Possessing three years' experience in relevant fields.
8.	Assistant Registrar (GA & Protocol) Pay Level-12 No. of Post – 01 Maximum Age on closing date-56	Degree from a recognized University or equivalent.	Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs: (i) Holding analogous post; or (ii) With Five years' service in the post in level 11 in the pay matrix; AND Possessing three years' experience in relevant fields.

9.	Deputy Director / Superintendent of Police Lokpal – Inquiry & Prosecution Wing Pay Level-12 Total No. of Post: 03 (Inquiry Wing - 02 Prosecution Wing - 01) Maximum Age on closing date-56	Degree from a recognized University or equivalent.	Officers holding analogous posts on regular basis in the following Central Govt. Organized Gr. 'A' services and officers of Group 'A' services: (i) IPS (ii) CBI (iii) Directorate of Enforcement (iv) Indian Revenue Services (v) Indian Custom & Central Excise Services (vi) Narcotics Control Bureau (vii) Serious Fraud Investigation Office (viii) Officers of State or UT Police Organization OR with five years' regular service in post in Level 11 of Pay Matrix in any of the above services. And Five years' experience in the relevant field of work.
10.	Dy. Legal Advisor Pay Level-12 No. of Post – 01 Maximum Age on closing date-45	A degree in Law of a University recognized by the Bar Council of India or by any State Bar Council for enrolment as an Advocate.	Judicial Officers from the cadre of Judicial Service, Statutory Tribunals or Officers of the Central Government / State Government / UT / PSUs possessing work experience of legal matters and (i) Holding analogous post on regular basis; or (ii) With five years' regular service in the post in level 11 in the pay matrix.

11.	Sr. PPS Pay Level-12 No. of Post – 01 Maximum Age on closing date-56	1. Degree of a recognized University. 2. Proficiency in Shorthand (English) with a speed of 110 w.p.m. 3. Knowledge of computer operation with a typing speed of 40 w.p.m. on computer.	Officers of Courts or Statutory Tribunals or Statutory organisations or Central Government or State Governments or Union Territories : (i) holding analogous post in the parent cadre or department; or (ii) with five years' service in Level-11 in the pay matrix in the parent cadre or department.
12.	PPS Pay Level-11 No. of Post – 09 Maximum Age on closing date-56	1. Degree of a recognized University. 2. Proficiency in Shorthand (English) with a speed of 110 w.p.m. 3. Knowledge of computer operation with a typing speed of 40 w.p.m. on computer.	Officers of Courts or Statutory Tribunals or Statutory organisations or Central Government or State Governments or Union Territories : (i) holding analogous post in the parent cadre or department; or (ii) with five years' service in Level-10 in the pay matrix in the parent cadre or department.
13.	Court Master Pay Level-11 No. of Post – 02 Maximum Age on closing date-56	Degree of Law from a recognised University in India; And proficiency in Shorthand (English) with a speed of 110 words per minute, and knowledge of computer operations with a minimum typing speed of 40 words per minute.	Officers having worked as Court official in Courts and Statutory Tribunals: (i) holding analogous posts in the parent cadre or department; or (ii) at least eight years combined service rendered in Level-8 in the pay matrix and above in the parent cadre or department; (The above experience in stenography in courts / Statutory Tribunals will only be considered)

14.	Programmer Pay Level-10 No. of Post – 02 Maximum Age on closing date-56	Bachelor of Engineering/ Bachelor of Technology in Computer Science / Information Technology from a recognised University or equivalent; OR Master's degree in Computer Application/ M.Sc. in Computer Science from a recognised University or equivalent; OR B.Sc. in Computer Science / Bachelor in Computer Application with First Class or at least 60% marks in aggregate from a recognised University or equivalent; Desirable: Degree in Law from a recognised University will be preferred.	Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs or Universities or Recognised Research Institutes: (i) holding analogous post in the parent cadre or department, or (ii) holding a post in level-8 in pay matrix and four years regular service in the Grade AND with three years' experience in the relevant field.
15.	Inquiry / Investigation Officer Lokpal– Inquiry & Prosecution Wing Pay Level-10 Total No. of Post: 05 (Inquiry Wing - 04 Prosecution Wing - 01) Maximum Age on closing date-56	Degree in Law from a recognised University	Officers holding analogous posts on regular basis from the following cadre/services: (i) CBI (ii) Directorate of Enforcement (iii) CBDT (iv) Narcotics Control Bureau (v) Serious Fraud Investigation Office (vi) Officers of State or UT Police Organization OR with four years' regular service in post in Level 8 of Pay Matrix in any of the above services. And Three years' experience in the relevant field of work.

16.	Public Prosecutor Lokpal Pay Level-10 No. of Post – 02 Maximum Age on closing date-56	A degree in Law from a recognised University. Seven-years' experience in the Bar Councils. Desirable: Experience as Public Prosecutor / Government Advocate	Judicial Officers from the cadre of Judicial Service, Statutory Tribunals or Officers of the Central Government / State Government / UT / PSUs possessing work experience of legal matters and (i) Holding analogous post on regular basis; or (ii) With four years regular service in the post in level 8 in the pay matrix;
17.	Section Officer (Establishment) -01 (Coord. RTI, PG) -01 (General Admn., Protocol) -01 (IFD, Budget, DDO & Cash) -01 (Scrutiny) -01 (Listing & Conf. Cell) -01 (Inquiry/Inv.) -01 (Legal and Prosecution) -01 Pay Level-10 Total No. of Post – 08 Maximum Age on closing date-56	Degree of a recognized University.	Officers of Courts or Statutory Tribunals or statutory organisations or Central Government or State Governments or Union Territories: (i) holding analogous post in the parent cadre or department or (ii) holding a post in Level-7 in pay matrix or equivalent with five years' service in the Grade.
18.	Private Secretary Pay Level-8 Total No. of Post – 07 Maximum Age on closing date-56	1. Degree of a recognized University. 2. Proficiency in Shorthand (English) with a speed of 100 w.p.m. 3. Knowledge of computer operation with typing speed of 45 w.p.m. in computer.	Officers of Courts or Statutory Tribunals or statutory organisations or Central Government or State Governments or Union Territories or : (i) holding analogous post in the parent cadre or department; or (ii) holding the post in Level-7 with four years of experience in the parent cadre or department; (The above experience in stenography will only be considered)

19.	Assistant Section Officer (Establishment) -02 (Coord. RTI, PG) -01 (General Admn.) -02 (Protocol) -02 (IFD,Budget, Cash & Bills) -01 (Scrutiny) -02 (Listing & Conf. Cell) -02 (Inquiry/Inv.) -01 (Legal, Prosecution) -01 Pay Level-7 Total No. of Post – 14 Maximum Age on closing date-56	Bachelor's Degree from a recognized University or equivalent; And Proficiency in computer knowledge as prescribed in Combined Graduate Level Examination or with typing speed of 35 w.p.m.	Officers of Courts or Statutory Tribunals or Statutory organisations or Central Government or State Governments or Union Territories or (i) Holding analogous post in the parent cadre or department; or (ii) holding a post in level-6 with five years of experience in the parent cadre or department;
20.	Personal Assistant Pay Level-7 Total No. of Post – 08 Maximum Age on closing date-56	1. Degree of a recognized University. 2. Proficiency in Shorthand (English) with a speed of 100 w.p.m. 3. Knowledge of computer operation with typing speed of 45 w.p.m. in computer.	Officers of Courts or Statutory Tribunals or statutory organisations or Central Government or State Governments or Union Territories or : (i) holding analogous post in the parent cadre or department; or (ii) holding the post of Steno Grade-D with twelve years' service in the parent cadre or department. And/or (iii) holding the post in Level-6 with five years of experience in the parent cadre or department; (The above experience in stenography will only be considered)

21.	Technical Assistant ▪ Hardware - 02 ▪ Networking - 02 Pay Level-7 Total No. of Post – 04 Maximum Age on closing date-56	Bachelor of Engineering/ Bachelor of Technology in Computer Science/ Information Technology from a recognised University or equivalent. OR Master's degree in Computer Application/ M.Sc. in Computer Science from a recognised University or equivalent. OR B.Sc. in Computer Science / Bachelor in Computer Application with First Class or at least 60% marks in aggregate from a recognised University or equivalent. Degree in Law from a recognised University will be preferred and considered as an additional qualification.	Officers of the Courts or Statutory Tribunals or Central Government or State Governments or Union Territories or Statutory Organisations or PSUs or Universities or Recognised Research Institutes: (i) Holding analogous post in the parent cadre or department; or (ii) Holding the post in Level- 6 with five years of experience in the parent cadre or department;
22.	Assistant Inquiry/ Investigation Officer Lokpal– Inquiry and Prosecution Wing Pay Level-6 Total No. of Post: 05 (Inquiry Wing - 04 Prosecution Wing - 01) Maximum Age on closing date-56	Degree in Law from a recognised University	Officers holding analogous posts on regular basis from the following cadre/services: (i) CBI (ii) Directorate of Enforcement (iii) CBDT (iv) Narcotics Control Bureau (v) Serious Fraud Investigation Office (vi) Officers of State or UT Police Organization OR with six years' regular service in post in Level 5 of Pay Matrix in any of the above services. And Possessing two years' experience in investigation of criminal cases or vigilance work or Information Technology Cases/cyber fraud cases or anti-corruption cases.

BIO-DATA / CURRICULLUM VITAE PROFORMA

Paste passport size
photograph

Application for the post of _____ in Lokpal of India
on deputation basis.

1. Name and Address (in Block letters):					
2. Date of Birth (in Christian era):					
3. i) Date of entry into service					
ii) Age as on the closing date of receipt of applications					
4. Educational Qualification					
5. Pay Level / Basic Pay					
6. Details about present employment: Please state whether working under (indicate the name of your employer against the relevant column):					
7. Details of Experience (Add a separate Sheet if required)					
Organisation	Designation	Pay Level	Period		Nature of work

8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi Permanent or Permanent			
9. In case the present employment is held on deputation / contract basis, please state-			
a) The date of Initial appointment	b) Period of appointment on deputation/ contract	c) Name of the parent office/ organization to which the applicant belongs	d) Name of the post and Pay of the post held in substantive capacity in the parent organization
9.1 Note: In case of officers already on deputation, the applications of such officer should be forwarded by the parent cadre/ Department along with Cadre Clearance, Vigilance Clearance and Integrity Certificate. 9.2 Note: Information under Column (c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/ organization but still maintaining a lien in his parent cadre/ organization.			
10. If any post held on deputation in the past by the applicant, date of return from the last deputation and other details.			
11. In case the applicant belongs to an organization which is not following the Central Government Pay Scales, the latest salary slip issued by the Organization showing the following details may be enclosed.			
Basic Pay with Scale of Pay	Dearness Pay / Interim Relief / Other Allowances etc. (with break-up details)		Total Emoluments
12. Whether belongs to SC/ST			

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/ details provided by me are correct and true to the best of my knowledge.

Date _____

(Signature of Candidate)

Address _____

CERTIFICATION BY THE EMPLOYER / CADRE CONTROLLING AUTHORITY

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He possesses educational qualifications and experience mentioned in the advertisement. If selected, he will be relieved immediately.

2. Also certified that:

- i) There is no vigilance or disciplinary case pending/contemplated against.....
- ii) Certified that integrity of the applicant is beyond doubt.
- iii) His CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- iv) No major/minor penalty has been imposed on him during the last 10 years.

Signature
(Employer/Cadre Controlling Authority with Seal)